

delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT-3397/93]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1991-92 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1990-91.

(6) A statement (Hindi and English versions) showing the reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT-3398/93]

White Paper on Ayodhya

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): On behalf of Shri S.B. Chavan. I beg to lay on the Table a copy of the White Paper on Ayodhya (Hindi and English versions).

[Placed in Library, See No. LT-3399/93]

14.03 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Fourteenth Report

[English]

SHRIS. MALLIKARJUNAIAH (Tumkur):

I beg to present the Fourteenth Report (English and Hindi versions) of the Committee on Private Members, Bill and Resolutions.

14.04 hrs.

COMMITTEE ON AGRICULTURE

Sixth and Seventh Report and Minutes

[English]

SRI J. CHOKKA RAO (Karimnagar): I beg to present the Sixth and Seventh Report (Hindi and English versions) of the Committee on Agriculture on "Budgetary Trends"-Ministry of Agriculture (Department of Agriculture and Cooperation) and "The Role of Bio-Technology in Agriculture in India"-Ministry of Science and Technology (Department of Bio-Technology) and Minutes of the Sitzings of the Committee relating thereto.

MR. SPEAKER: You know, yesterday we were discussing the price rise and we had said that we will discuss this price rise from 12.00 to 1.00 and then we will ask the Railway Minister to present the Budget, and after the Budget is presented, we will discuss it...

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): This has never happened, Sir. We know that the trains run late...(Interruptions).

SHRI BADUDEB ACHARIA (Bankura): In the List of Business, the Railway Budget is listed at 2.00 p.m.

[Translation]

SHRI NITISH KUMAR (Barh): When

the Minister himself is coming late for presenting the Railway Budget, the trains will naturally run late throughout the year.

MR. SPEAKER: Please speak one by one. Now I will reply to the question of Shri Nirmal Kanti Chatterjee.

I shall reply to your question. In fact, we wanted that the Budget should be presented at 2.00 p.m. but then we had some difficulty in presenting it to the entire country as such at 2.00. They wanted to cancel the News and then present it. I said, we have some matters before us and it will be over by 2.15, and by 2.15, I said, we will be presenting the Budget. But then exact time was not given.

SHRI SRIKANTA JENA: There are ten minutes more. So, we can have the Zero Hour.

SHRI NIRMAL KANTI CHATTERJEE (Cuttack): Sir, this change in the List of Business should be accepted by the House.

SHRI LOKANATH CHOUDHURY (Jagatsinghpur): Sir, I have given a Notice of Privilege against the hon. Member Shri Madan Lal Khurana who has violated rule 334A...*(Interruptions)*

MR. SPEAKER: But then I have not allowed you to raise it on the floor of the House.

SHRI LOKANATH CHOUDHURY: What has happened to that? *(Interruptions)*.

SHRI SRIKANTA JENA: Sir, Actually it was mentioned in the agenda itself that the Railway Budget will be presented at 2 o'clock and now it has been shifted, because of the News, to 2.15 p.m.

MR. SPEAKER: No, not exactly because of News, we had some other business also. Generally what happens is when we

give the time, then you come up with certain things.

SHRI BASUDEB ACHARIA: Sir, the Election Commission has postponed elections in Tripura and it is an indictment on the State Government of Tripura itself...*(Interruptions)*. In this very House, we have been raising the deteriorating law and order situation in the State of Tripura and all the Left Parties wanted free and fair elections in Tripura. The Election Commission has stated in its statement...*(Interruptions)*.

AN HON. MEMBER: Sir, he is reading from the newspaper.

SHRI BASUDEB ACHARIA: Not newspaper, it is from the statement of the Election Commission...*(Interruptions)*.

KUMARI MAMATA BANERJEE (Calcutta South): Sir, where from is he reading? *(Interruptions)*

AN HON. MEMBER: He is reading from his party paper...*(Interruptions)*.

SHRI BASUDEB ACHARIA: Sir, the Election Commission, vide its communication No. 464 dated 4th February, 1993, requested the Government of India that should an unhappy eventuality occur of the due notification of the State Legislature of Tripura getting delayed beyond the date of expiry of the life of the existing Assembly resulting in a constitutional vacuum so arising, the Government of India should be ready with a contingency plan of action...*(Interruptions)*.

MR. SPEAKER: You give us the gist, you do not read it.

SHRI BASUDEB ACHARIA: The Election Commission has warned the State Government of Tripura to improve the law and order situation hold free and fair elections but the State Government failed to

abide by the instructions issued by the Election Commission and ultimately the Chief Election Commission postponed the elections. You see the situation that is there in Tripura now. The term of the present Assembly will expire on 20th February. There is a conspiracy...*(Interruptions)*

KUMARI MAMATA BANERJEE: They are doing a conspiracy to postpone the elections. *(Interruptions)*

AN HON. MEMBER: Sir, your ruling is important.

MR. SPEAKER: They are speaking.

SHRI BASUDEB ACHARIA: If that caretaker government under the leadership of Shri Samir Ranjan Burman, under the guidance of Shri Sontosh Mohan Dev continues... *(Interruptions)*

MR. SPEAKER: Shri Acharia, it is over now. Shri Rao may speak.

(Interruptions)

SHRI BASU EB ACHARIA: They called a meeting of the election officers in the office of Congress(I) party and he conspired to rig the election. *(Interruptions)* If the Government under the Chief Ministership of Shri Samir Ranjan Burman continues and if the election is held under this caretaker government, there will be no free and fair election in Tripura. *(Interruptions)*

KUMARI MAMATA BANERJEE: What about Bengal? What is the Chief Minister, Shri Jyoti Basu, doing? *(Interruptions)*

SHRI BASUDEB ACHARIA: Sir, some Members of this House, some Congress (I) Members, Shrimati Bibhu Kumari Devi, has also written a letter. She had written a letter to the Chief Election Commissioner and she met the Governor of Tripura and she had

complained against Shri Sontosh Mohan Dev who conspired to rig the elections. *(Interruptions)*

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): Sir, I take objection. *(Interruptions)*

SHRI BASU DEB ACHARIA: The court has been moved. I demand that President's rule be imposed in the State of Tripura. *(Interruptions)*

SHRI PAWANKUMAR BANSAL (Chandigarh): Sir, these are all wild allegations being made. *(Interruptions)*

SHRI BASU DEB ACHARIA: This Government should not continue after 20th February and election be held under President's rule in Tripura.

MR. SPEAKER: Shri Acharia, it is enough. Please sit down.

(Interruptions)

SHRI BASU DEB ACHARIA: There will be no free and fair elections in Tripura under this Chief Minister. *(Interruptions)*

MR. SPEAKER: Shri Acharia, we are understood now. Please sit down.

(Interruptions)

MR. SPEAKER: Shri Santosh Mohan Dev, please be brief. Please speak for one or two minutes. We want to have a good atmosphere in the House.

SHRI SONTOSH MOHAN DEV: Sir, I will take one minute. The statement of the hon. Member of the C.P.M. is factually no correct. I have already denied it. Our party has got highest respect for the Election Commission. We will abide by whatever is

decided by the Election Commission. The elections will speak who will form the Government. Neither this House nor I can say it. But whatever has been brought out here is unfortunate and is not a statement of facts. I would not expect a senior Member of his status to come and speak like this without basing on any facts. I fully deny it. I will request you not to put it on record. If you continue to put it on record, I may be allowed to speak on a subsequent date.

MR. SPEAKER: Right.

[*Translation*]

SHRI MOHAMMAD ALI ASHRAF FATMI (Darbhanga): Mr. Speaker, Sir, I would like to raise a point. The Indian cricket team has recorded a glorious win in this series of cricket tests. So, the Parliament should at least congratulate the captain of the team. The Hon. Speaker should send this congratulation. Please make an announcement.

SHRI BUTA SINGH (Jalore): Sir, I propose that we send our congratulations to the captain of our national team Shri Mohammad Azharuddin and his colleagues for winning unprecedented victory in the cricket test and especially the spinners. The batsmen who have been discovered must be congratulated also by the House, through you.

SHRI SOMNATH CHATTERJEE (Bolpur): We should congratulate Shri Kamble for his excellent double century.

SHRI NIRMAL KANTI CHATTERJEE: They have learnt the spinning policy from the Prime Minister himself!

[*Translation*]

KUMARI MAMATA BANERJEE: The people who take loan from the Banks are subjected to harassment by the Banks

throughout the country for recovery of those loans. Even their properties are acquired by the Banks. But the Chief Minister of West Bengal and...

MR. SPEAKER: It is not going on record.

(*Interruptions*)*

MR. SPEAKER: It is not going on record.

MR. SPEAKER: I will talk to you later, please. Now, the Railway Budget has to be presented.

I agree with the expression of appreciation for the victory achieved by our Cricket Team and we congratulate them very much, and with this happy note I will request Mr. Jaffer Sharief to start reading his Budget Speech.

15.15 hrs.

RAILWAY BUDGET, 1993-94

[*English*]

THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): Mr. Speaker, Sir, I rise to present the Revised Estimates for the year 1992-93 and Budget Estimates for 1993-94 for the Indian Railways.

Introduction

2. Sir, the time has come to renew our pledge to maintain the unity and the integrity of our Nation, Preserve the noble ideals enshrined in our Constitution, and, reaffirm our faith in the rule of law. I am, Sir, referring to the unfortunate Ayodhya incident and its aftermath. There are no quick-fix solutions. The future should be built on the solid found-